

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 605 OF 2007

Tuesday, this the 8th day of January, 2008

CORAM :

**HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mrs.O.P.SOSAMMA, ADMINISTRATIVE MEMBER**

**K.M.Abdul Samad
Working s GDSMD, Marampally PO., Aluva
Residing at : Kottayil House
Kuttamaserry, Thottumugham PO, Aluva : Applicant**

(By Advocate Mr. P.C.Sebastian)

Versus

- 1. The Assistant Superintendent of Post Offices
Aluva Sub Division, Aluva 683 101**
- 2. The Senior Superintendent of Post Offices
Aluva Sub Division, Aluva – 683 101**
- 3. Union of India represented by the Secretary
to Government of India
Ministry of Communications
Department of Posts, New Delhi : Respondents**

(By Advocate Mr.P.M.Saji, ACGSC)

**The application having been heard on 08.01.2008, the Tribunal
on the same day delivered the following :**

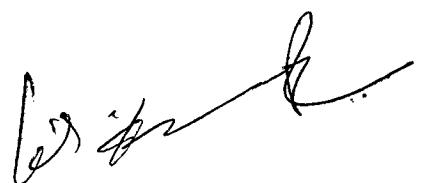
O R D E R

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

**By virtue of interim order the applicant has been allowed to
participate in the interview on 15.10.2007. The OA is closed as having
become infructuous with liberty to the applicant to challenge the
outcome of the interview, if he so desires.**

Dated, the 8th January, 2008.


**O.P.SOSAMMA
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN
JUDICIAL MEMBER**

vs